



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WA/29/2024 CAVT. NO.13272/023, FIXED	ASSAM GRAMIN VIKASH BANK AND 3 ORS. Versus RAMKRISHNA SARMA	MR. A DHANUKA	MR. D DAS SR. ADV MR. R B PHOOKAN MS U SHARMA MS S SHARMA MR P R SARMA FOR CAVEATOR
HEARING				
2	WP(C)/6628/2018 FIXED, IN WP(C)/4866/2010 (D/O), WP(C)/4948/2010(D/O), WP(C)/4949/2010 (D/O), WP(C)/130/2011(D/O), WP(C)/164/2011 (D/O), WP(C)/4226/2015 (D/O), WP(C)/4214/2014 (D/O), WITH WP(C)/3102/2012	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
3	WP(C)/2843/2014	M/S VST INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION
4	MC/2187/2014 in WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
5	WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
6	WP(C)/6723/2014	M/S CEMENT INTERNATIONAL LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION

7	WITH WP(C)/2489/2015	M/S PRIDE COKE PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
8	WITH WP(C)/2491/2015	M/S JUTHALAL GAJADHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
9	WITH WP(C)/2496/2015	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS Versus THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
10	WITH WP(C)/3175/2016	WS RETAIL SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
11	WITH WP(C)/3182/2016	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
12	WITH WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	WITH I.A.(Civil)/1446/2016 in WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
13	WITH WP(C)/3642/2017	JAGATI COKE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
14	WITH WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
15	WITH WP(C)/3645/2017	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
16	WITH WP(C)/3646/2017	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
17	WITH WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI

18	WITH WP(C)/3651/2017	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
19	WITH WP(C)/3652/2017	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
20	WITH WP(C)/3655/2017	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
21	WITH WP(C)/3656/2017	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
22	WITH WP(C)/3657/2017	GANESH MET COKE INDUSRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
23	WITH WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
24	WITH WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
25	WITH WP(C)/3988/2017	BHARTI INFRATEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
26	WITH WP(C)/4258/2017	BHARTI AIRTEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
27	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
28	WITH WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI

29	WITH WP(C)/5738/2017	M/S. KESHARI INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
30	WITH WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
31	WITH WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR. S SHARMA MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
32	WITH WP(C)/5784/2017	DISHNET WIRELESS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
33	WITH WP(C)/6608/2018	PURBANCHAL ENTERPRISE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
34	WA/54/2022 CAVT. NO.09322/021,	THE STATE OF ASSAM AND ANR Versus MD. NUR SHAHED ALI AND 2 ORS	MR. A CHAMUAH	MR. B D KONWAR SR. ADV. MR J SINGH FOR CAVEATOR
35	WITH WA/307/2021	JOYNAB KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
36	WA/74/2022 CAVT. NO.01472/022,	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
	WITH I.A.(Civil)/473/2022 in WA/74/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
37	WA/203/2022	PRODIP GOGOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. D K KOTOKY MR B SINHA MR. N D SARMA	MR. N BORUAH SC, SEC. EDU. SR. GA, ASSAM SC, SEBA
38	WA/237/2022 CAVT. NO.06652/022,	THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR
39	WITH WA/200/2022 CAVT. NO. 06652/022,	JADAB BORAH Versus SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR
40	WA/295/2022 IN Cont.Cas(C)/413/2022(D/O)	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. Versus SPANDAN DAS AND 30 ORS.	MR P SHARMAH SC, AFDC	MR. B D KONWAR SR. ADV. GA, ASSAM
41	WA/344/2022	BIKRAM JIT SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MR. NAVA KUMAR KALITA	MR. K GOGOI DY.S.G.I.

42	WA/362/2022	NURUL AMIN Versus KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C SC, REVENUE
43	WA/369/2022	THE WORKMEN Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR H K DAS MR. U PATHAK	MR. U K NAIR (R-1 TO 3) MS. A VERMA (R-1 TO 3) MR. A DHAR (R-1,2,3)
44	WP(C)/1203/2022	SABITA PHUKAN MAJUMDAR AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4) MR D SAIKIA, AG, ASSAM
45	WP(C)/4764/2022	SHAH SYED AHADUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	MR. T J MAHANTA, SC, GAUHATI HIGH COURT GA, ASSAM
46	PIL/45/2023	PRITOM HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A R BHUYAN MR. JYOTIRMOY ROY MR. A BARKATAKI MR. M A I HUSSAIN MR. S H ZAMAN MR. C CHAKRAVARTY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR N A MAZARBHUIYA MR B P SARMAH B SAHA MR. JAYANTA ROY	GA, ASSAM MS. R B BORA, GA(R 1 to 4)
47	WA/74/2023 FIXED	NIRAB CHANDRA ADHIKARY Versus UNION OF INDIA AND 5 ORS.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HIGHER EDU GA, ASSAM MR. D GOGOI (R-6) MR. S S ROY (R 1 and 3) DY.S.G.I. SC, FINANCE
48	WA/198/2024 FIXED	ABU SALEH SHARIF UDDIN Versus HANIF UDDIN AND 6 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. K NATH MR. A M KHAN MR A HAQUE
49	WA/304/2024	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, FOREST
50	WITH WA/276/2024	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
6)	MR S SARMA	22-11-2024	To	15-02-2025
7)	MR J DAS	28-11-2024	To	31-12-2024
8)	MS. D SAIKIA	04-12-2024	To	10-01-2025
9)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
10)	MR. T N DAS	01-12-2024	To	12-12-2024
11)	MR. N BARUAH	02-12-2024	To	15-12-2024
12)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
13)	MR. B K DAS	05-12-2024	To	20-12-2024
14)	MS. P DAS	05-12-2024	To	20-12-2024
15)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
16)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
17)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
18)	MR B K SARMA	05-12-2024	To	13-12-2024
19)	MR. S SINHA	05-12-2024	To	20-12-2024
20)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
21)	MR G JALAN	09-12-2024	To	10-12-2024
22)	MR. D KAKOTI	06-12-2024	To	15-12-2024
23)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
24)	MS B CHOUDHURY	10-12-2024	To	10-12-2024
25)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
26)	MR. M SHARMA	09-12-2024	To	13-12-2024
27)	MRS. M A OZAH	09-12-2024	To	13-12-2024
28)	MR. R P SINGH	10-12-2024	To	17-12-2024
29)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
30)	MS R SAHA	09-12-2024	To	11-12-2024
31)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
32)	MRS. A GAYAN	09-12-2024	To	13-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4038/2024 FIXED	MOHIBUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	SC, ELEM. EDU GA, ASSAM
2	WP(C)/6338/2024 FIXED	SASANKA SEKHOR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	SC, HIGHER EDU
ADMISSION				
3	WP(C)/4740/2020 CAVT. NO.06442/020, FIXED	DR. RUNMONI BORAH PHUKAN Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. R PHUKAN MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR
4	WP(C)/4721/2021 FIXED	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC
5	WITH WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
6	WP(C)/2116/2022 FIXED	MUKUL CHANDRA SARMA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, EDU
7	WITH WP(C)/9497/2019	BIPIN CHULADHARA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM SHRI S M T CHISTIE, SC, SECONDARY EDUCATION DEPARTMENT. SC, EDU
8	WITH WP(C)/3063/2022	PABITRA KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM SC, SEC. EDU.

9	WITH WP(C)/3072/2022	ELA SONOWAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM SC, SEC. EDU.
10	WITH WP(C)/3258/2022	BONTI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	GA, ASSAM SC, EDU
11	WP(C)/4110/2023 FIXED	SABINA YEASMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
12	WP(C)/4355/2023 FIXED	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY MR. M P SARMA	MR. S K GOSWAMI (10) MR. I ALAM MR. N J KHATANIANR MR N SARMA (10) MR H BARUAH MR. B K GOSWAMI (10) SC, N C T E SC, BTC SC, EDU SC, G U
13	WITH WP(C)/639/2024	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR N SARMA MR. B K GOSWAMI	MR. R PHUKAN (r-1) MR. P TALUKDAR (r-1) MR. R MAHANTA MR. S CHOWDHURY (r-9) SC, N C T E MR. LENTSO (r-9) SC, SEC. EDU. SC, BTC SC, G U
14	WP(C)/4918/2023 FIXED	SYED MABIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, SEC. EDU.
15	WP(C)/6595/2023 FIXED	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7)
	WITH I.A.(Civil)/499/2024 in WP(C)/6595/2023	SUPARNA ROY, Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU
16	WITH Cont.Cas(C)/206/2024	SUPARNA ROY Versus SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D SAIKIA MR. P K BORAH MR. A PHUKAN
17	WITH WP(C)/1492/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
18	WITH WP(C)/2724/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
19	WP(C)/3500/2024 B/O	SOROJIT SINHA Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, FINANCE
20	WP(C)/4545/2024 FIXED	KHALEDA ZIA Versus THE STATE OF ASSAM AND 3 ORS	MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
ORDERS				
21	Cont.Cas(C)/89/2022 FIXED	NAZRUL ISLAM LASKAR Versus B KALYAN CHAKRABORTY AND ANR.	MR. M DUTTA MS S DEV MR J MAHANTA	MR S M T CHISTIE

HEARING

22	WP(C)/2516/2014	MD. JULHASH UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.S BANIK MR.S K ROY	GA, ASSAM SC, BTC SC, SSA SC, EDU
23	WP(C)/3791/2017	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R-3&10) MR. D UPAMANYA, SC, HIGHER EDU. DEPTT. (R-1 & 2) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R-3&10)
24	WP(C)/635/2023 FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
WITH				
25	WP(C)/4012/2023	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
WITH				
26	WP(C)/4013/2023	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
WITH				
27	WP(C)/1917/2024	CHAMPAWATI KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
28	WP(C)/935/2023 B/O	PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. S BANIK (P- 1 TO 3) MR N Z CHOUDHURY	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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8)	MS. D SAIKIA	04-12-2024	To	10-01-2025
9)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
10)	MR. T N DAS	01-12-2024	To	12-12-2024
11)	MR. N BARUAH	02-12-2024	To	15-12-2024
12)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
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31)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
32)	MRS. A GAYAN	09-12-2024	To	13-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	AB/2471/2024 (BAIL HEARING), WITH CASE RECORD(SCANNED COPY), FIXED	GIASUDDIN ALIAS GIYASH UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3764/2024	JONMONI BANIKYA Versus THE STATE OF ASSAM AND ANR	MR S DEWRI	PP, ASSAM
3	Bail Appln./3765/2024	SHARIF UDDIN AND ANR. Versus THE STATE OF ASSAM	F K R AHMED J UDDIN MRS. H THAKURIA	PP, ASSAM
4	Bail Appln./3768/2024	NAJIRUL ISLAM Versus THE STATE OF ASSAM	MR. U B SARMA MRS. G SARMA	PP, ASSAM
5	Bail Appln./3771/2024	ATUL DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
6	Bail Appln./3772/2024	SUNIL DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
7	Bail Appln./3775/2024	SUMERU NATH Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
8	Bail Appln./3780/2024	RINA BEGUM Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
MOTION				
9	W.P.(CrI.)/36/2024 W.P.(CRL.) 4/2023(D/O), CRL.PET. 312/2020(D/O), FIXED WITH I.A.(CrI.)/1052/2024 in W.P.(CrI.)/36/2024	DR. SWETABH SUMAN, IRS(RETD.) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH	SC, CBI
		DR. SWETABH SUMAN, IRS(RETD.) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH	SC, CBI

10	WITH I.A.(CrI.)/1081/2024 in CrI.Pet./312/2020 (D/O)	SURESH KUMAR AGARWALLA Versus CENTRAL BUREAU OF INVESTIGATION	MS. M KUMARI MR D NANDI MR D NANDI MR. M KALITA B U LASKAR	SC, CBI
11	W.P.(CrI.)/38/2024 B/O	M/S TECHNOLIFE AND 2 ORS Versus THE STATE OF WEST BENGAL AND 2 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	GA, ASSAM
12	AB/3087/2024	KUDDUS ALI @ AHMED Versus THE STATE OF ASSAM AND ANR	MR. K K DEKA MS D RABHA	PP, ASSAM
13	AB/3237/2024	JIAUL HUSSAIN BARBHUIYA @ ZIAUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
14	AB/3238/2024	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
15	AB/3241/2024	TOYAM UDDIN Versus THE STATE OF ASSAM AND ANR	MD S HOQUE MR. M DEKA MS B A AHMED	PP, ASSAM
16	AB/3249/2024	SHARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./1423/2024 WITH CASE RECORD(SCANNED COPY)	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
18	Bail Appln./1584/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHANDAN BORAH Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR S DAS	MS. M K BROWN, AMICUS CURIAE (R-2)
19	Bail Appln./1780/2024 WITH CASE RECORD(SCANNED COPY)	MD. ABDUL ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
20	Bail Appln./2772/2024 WITH CASE RECORD(SCANNED COPY)	THONGKHONGMAYUM BOBY AND ANR Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
21	Bail Appln./2974/2024 FIXED	REKIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
22	Bail Appln./3102/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
23	Bail Appln./3286/2024 FIXED	MD MAINUR RABBANI @ SADDAM AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
24	Bail Appln./3293/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KAMRUL ISLAM BARBHUIYA Versus STATE OF ASSAM	MR. R D GUPTA MS. SASWATI KAR	PP, ASSAM
25	Bail Appln./3337/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	PRATIMA DEBBARMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM
26	Bail Appln./3349/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RUHUL ALI @ ROFUL ALI Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM	MR. T U LASKAR (R-2) PP, ASSAM

27	Bail Appln./3363/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PAULUS TIRKI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
28	Bail Appln./3365/2024 FIXED	RAHUL AHMED Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI S AHMED G BORO	PP, ASSAM
29	Bail Appln./3368/2024 FIXED	RAJIBUL ISLAM ALIAS RAJIBUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
30	Bail Appln./3472/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD NAZIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
31	Bail Appln./3496/2024 FIXED	HIRENDRA CHOUDHURY Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
32	Bail Appln./3526/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD JALAL UDDIN @ JALAL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
33	Bail Appln./3534/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
34	Bail Appln./3539/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED B DAS	PP, ASSAM
35	Bail Appln./3544/2024 FIXED	IMANUL @ EMMANUEL KUJUR AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
36	Bail Appln./3585/2024 FIXED	SANJAY PEGU AND ANR Versus THE STATE OF ASSAM	MR. S MILI	PP, ASSAM
37	Bail Appln./3587/2024 FIXED	TULARAM PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. M SAIKIA MR. B K GOGOI MR. B DEORI	PP, ASSAM
38	Bail Appln./3613/2024 FIXED	ANARUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
39	Bail Appln./3674/2024 FIXED	FAZLUR RAHMAN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
BAIL HEARING				
40	AB/1841/2024	JUBEL KHAN Versus THE STATE OF ASSAM	TINKU SOM MR H DAS MS. U HAZARIKA MS S ISLAM	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
41	AB/1875/2024 FIXED	KUMAR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
42	AB/1938/2024 FIXED	DHARANIDHAR DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH	PP, ASSAM
43	AB/2006/2024 WITH CASE RECORD(SCANNED COPY)	BELLAL HUSSAIN @ BELLAL ALI Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
44	AB/2792/2024	JOHURUL ISLAM @ JAHRIUL ISLAM Versus STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR R B ISLAM MR M HUSSAIN	MD A ISLAM (R2) PP, ASSAM
45	AB/2854/2024 WITH CASE DIARY(SCANNED COPY), FIXED	FOIZUDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	MR N ZAMAN(R-2) PP, ASSAM

46	WITH AB/2852/2024	ILIAS RAHMATULLAH Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	MR N ZAMAN (R-2) PP, ASSAM
47	AB/2925/2024 WITH OFFICE NOTE	RAFIKUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI MR. J KALITA MS S A KHALIFA N DEB	PP, ASSAM
48	AB/2958/2024 WITH OFFICE NOTE, FIXED	KASHEM ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM JAFAR ALI MR. M. ALOM	MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
49	AB/2959/2024 FIXED	ABU MD SAIDI HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
50	AB/2962/2024	SRI AMRIT ADHIKARI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI	PP, ASSAM
51	AB/2990/2024 WITH OFFICE NOTE, FIXED	KURPAN ALI @ KURBAN ALI AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
52	AB/2993/2024 WITH OFFICE NOTE, FIXED	MANAHAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	MR. S D ROY (R-2) MS K DEKA (R-2) PP, ASSAM
53	AB/2999/2024 WITH OFFICE NOTE, FIXED	SAMIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR. A HALIM MR F HAQUE	PP, ASSAM
54	AB/3033/2024 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	PP, ASSAM
55	AB/3071/2024 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
56	AB/3125/2024 WITH OFFICE NOTE, FIXED	KHUSHKET ALI Versus THE STATE OF ASSAM AND ANR.	MR. D K BAGCHI	PP, ASSAM
ORDERS				
57	I.A.(CrI.)/1186/2024 B/O in AB/2566/2024 WITH AB/2566/2024	ISOB ALI Versus THE STATE OF ASSAM	MR B BORA PRANJAL SINGHA RAJA MR A B DUTTA	PP, ASSAM
		ISOB ALI Versus THE STATE OF ASSAM	MR B BORA MR A B DUTTA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/182/2016	M/S ANAMIKA ENTERPRISES Versus THE UNION OF INDIA and ANR	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUA MS. R DUTTA	C.G.C. MR. M R ADHIKARI ASSTT.S.G.I.
2	WP(C)/3953/2018	M/S. SHIV STEEL INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR	GA, ASSAM
3	WP(C)/4592/2018	ON THE DEATH OF AMJAD HUSSAIN, HIS LEGAL HEIR- Versus DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)
4	WITH Cont.Cas(C)/359/2018	ON THE DEATH OF LATE AMJAD HUSSAIN HIS LEGAL HEIR Versus PUSPA MALO AND 4 ORS.	MR. U K GOSWAMI MR. P N GOSWAMI MR. K P PATHAK MS. A TALUKDAR MR. R R Gogoi	MR. P S BHATTACHARYYA (R1, R2) MR. P S BHATTACHARYYA (R1, R2) MS. N NASRIN (R4) MD. I H KHAN (R4)
5	WP(C)/6749/2019	ANUJ CHUTIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM
6	WP(C)/4992/2020	M/S ARYAN MEDIA GROUP COMMUNICATION AND ARYAN FILMS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. D R GOGOI	GA, ASSAM MR. M NATH, SC, PNRD MR. N BORA, SC, ASSAM STATE ELECTION COMMISSION MR N K DEV NATH, SC,P&RD DEPTT.
7	WP(C)/2116/2023 FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC

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BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/445/2024 WITH LCR 4 FILES, P.B-2. B/O in CrI.A./268/2023	KURAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
	WITH CrI.A./268/2023	KURAN ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. B CHOWDHURY(R-2,3,4) MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
	WITH I.A.(CrI.)/682/2024 in CrI.A./268/2023	RAMJAN ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
HEARING				
2	CrI.A./388/2019 5 Y 3 M 28 D.:WITH LCR-4 FILES, P.B-2. FIXED.	SRI PRANJAL BHOWMIK @ PRANJAL DAS BHOWMIK Versus THE STATE OF ASSAM AND ANR	MR. S BORA MR. D P MANDAL	MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN PP, ASSAM
3	WITH CrI.A./147/2022	MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN	MR. S BORA(R-2,3) MR. D P MANDAL(R-2,3)
4	CrI.A./393/2019 WITH LCR 4 FILES, P.B-4.	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB

	WITH I.A.(CrI.)/256/2021 in CrI.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
	WITH I.A.(CrI.)/426/2024 in CrI.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MS. S K NARGIS MS. S K NARGIS	SC, NCB
5	WITH CrI.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
6	WITH CrI.A./360/2019 <u>5 Y 7 M 21 D :</u>	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	WITH I.A.(CrI.)/282/2021 in CrI.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
	WITH I.A.(CrI.)/429/2024 in CrI.A./360/2019	MD. ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
7	CrI.A./402/2019 WITH LCR 5 FILES, P.B-2. FIXED.	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, ASLSA PP, ASSAM
8	CrI.A./54/2021 LCR KEPT IN SECTION, P.B-8 VOL. FIXED.	SANJAY RAJOWAR Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR. M K DAS (R-2) MS Z ANJUM (R-2) MR. U S BORA (R-2) MS J SAIKIA (R-2) PP, ASSAM
9	WITH Death Sentence Ref./2/2020	THE STATE OF ASSAM Versus SANJAY RAJOWAR	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM	MR. K N CHOUDHURY, AMICUS CURIAE
10	WITH CrI.A./61/2021	SANJIB RAJOWAR AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR D TALUKDAR MR P CHOUDHURY MR. M K DAS MR. U S BORA MS J SAIKIA PP, ASSAM
11	CRL.A(j)/3/2023 <u>4 Y 2 M 7 D :</u> WITH LCR 4 FILES, P.B-2.	FORIZ UDDIN LASKAR Versus THE STATE OF ASSAM	MS SAGARIKA BARPUJARI (AMICUS CURIAE)	PP, ASSAM
12	CrI.A./174/2023 WITH LCR 6 FILES, P.B-2	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
	WITH I.A.(CrI.)/228/2024 in CrI.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
13	CrI.A./329/2023 <u>1 Y 4 M 10 D :</u> WITH LCR 5 FILES. PB-2.	RATUL BHARALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	MRS. S KHATANIAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4491/2021 PARTHEARD. FIXED	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
ORDERS				
2	Review.Pet./106/2024 CAVT. NO.04042/024, IN WP(C)/4948/2020 (D/O). FIXED	DIBAKOR DAS Versus THE STATE OF ASSAM AND 11 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. M K CHOUDHURY GA, ASSAM SC, APSC MR. M SARMA SC, FOREST FOR CAVEATOR
3	WITH Review.Pet./152/2024 IN WP(C)/1148/2021 (D/O).	MUSTAFA ALI AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, APSC MR P BHARDWAJ (R-7,8) MR. M SARMA(R-7,8) SC, FOREST

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/7452/2018 WITH LCR	FOJILA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS M BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2 WP(C)/7483/2018 WITH LCR	MAJIDA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR P K DAS MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3 WP(C)/7497/2018 WITH LCR	RASHIDUR RAHMAN @ RASHIDUL Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4 WP(C)/7510/2018 WITH LCR	AYSHA BEGUM @ AYASA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5 WP(C)/7584/2018 WITH LCR	JURAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6 WP(C)/7586/2018 WITH LCR	JAHIR UDDIN @ JAHIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. M ISLAM MR. F A HASSAN MS A BORAH	ASSTT.S.G.I.
7 WP(C)/7602/2018 WITH LCR	JAMINA BEGUM Versus UNION OF INDIA AND 7 ORS.	MR. K R PATGIRI MS. C DAS MRS. C DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/7615/2018 WITH LCR	HAMELA BEGUM @ HAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S CHAKRABORTY MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/7623/2018 WITH LCR	ASGOR @ AJGOR @ AZGOR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/7639/2018 WITH LCR	RASHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
11	WP(C)/7679/2018 WITH LCR	TASLIMA NASRIN @ TASLIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/7709/2018 WITH LCR	MASLIM ALI @ MUSLIM UDDIN ALI @ MD. MUSLIM MUCHI @ MUSLIM ALI @ MASLEM ALI @ MOSALIM ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M AHMED MS J H CHOUDHURY MR. M R Z CHOUDHURY MS F RAHMAN MD. H BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/7751/2018 WITH LCR	ASHAD ALI @ ARSED ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/7780/2018	ALIF UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ MR. K U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH			
15	WP(C)/7667/2018 WITH LCR	MOIRONG BIBI @ MAIROM BIBI @ MOIRONG Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ MR. K U AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
16	PIL/54/2022 WITH OFFICENOTE	TIHU NAGAR UNNAYAN SAMITTEE Versus UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MR. P MAHANTA MS. D DUTTA (r-3) MS C DAS MS. M BORGHAIN ASSTT.S.G.I. SC, PCB

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/578/2024 B/O	OSMAN GONI Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 3 ORS	MR K BHUYAN MR N ISLAM	SC, APDCL
ADMISSION				
2	WP(C)/5740/2021 FIXED	BHABEN CHANDRA KOCH Versus THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MR. P MEDHI MS. B CHOUDHURY (AMICUS CURIAE) MR. G C BORAH	SC, PWD
3	WP(C)/858/2024 FIXED	TASDIQUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, AG SC, HOUSING AND URBAN AFFAIRS
4	WP(C)/1093/2024 FIXED	SHAYED MASUD MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
WITH				
5	WP(C)/4707/2023	MANASH JYOTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
WITH				
6	WP(C)/4709/2023	SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
WITH				
7	WP(C)/4720/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
WITH				
8	WP(C)/4758/2023	MEHTABUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
WITH				
9	WP(C)/4759/2023	ASHADUZ ZAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.

10	WITH WP(C)/1091/2024	TAHIR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
11	WP(C)/2521/2024 FIXED	MD. ABDUL LATIF Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I
12	WP(C)/2933/2024 FIXED	RAMUDGAR YADAV Versus THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	MR. P K ROY(R-2 TO 7) MR. S K CHAKRABORTY(R-2 TO 7) MRS. A CHAKRABORTY(R-2 TO 7) DY.S.G.I. SC, F C I
13	WP(C)/4853/2024 FIXED	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
14	WP(C)/5732/2024 FIXED	NAJRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
HEARING				
15	WP(C)/6927/2022 FIXED	PRADIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	MR. S C KEYAL, SC, INCOME TAX DEPTT. SC, TRANSPORT DEPTT. SC, A S T C
16	WP(C)/903/2023 FIXED	MOON BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
6)	MR S SARMA	22-11-2024	To	15-02-2025
7)	MR J DAS	28-11-2024	To	31-12-2024
8)	MS. D SAIKIA	04-12-2024	To	10-01-2025
9)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
10)	MR. T N DAS	01-12-2024	To	12-12-2024
11)	MR. N BARUAH	02-12-2024	To	15-12-2024
12)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
13)	MR. B K DAS	05-12-2024	To	20-12-2024
14)	MS. P DAS	05-12-2024	To	20-12-2024
15)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
16)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
17)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
18)	MR B K SARMA	05-12-2024	To	13-12-2024
19)	MR. S SINHA	05-12-2024	To	20-12-2024
20)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
21)	MR G JALAN	09-12-2024	To	10-12-2024
22)	MR. D KAKOTI	06-12-2024	To	15-12-2024
23)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
24)	MS B CHOUDHURY	10-12-2024	To	10-12-2024
25)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024

26)	MR. M SHARMA	09-12-2024	To	13-12-2024
27)	MRS. M A OZAH	09-12-2024	To	13-12-2024
28)	MR. R P SINGH	10-12-2024	To	17-12-2024
29)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
30)	MS R SAHA	09-12-2024	To	11-12-2024
31)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
32)	MRS. A GAYAN	09-12-2024	To	13-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/6437/2024 FIXED	SIBESH BARMAN AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SAIKIA MR D.S. BHATTACHARYA	GA, ASSAM SC, BTC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	WP(C)/2155/2017 PART-HEARD, FIXED	ANIL HAZARIKA Versus THE UNION OF INDIA and 7 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	SC, CO-OP. C.G.C. MR. D C BORAH(R-1) ASSTT.S.G.I. MR.B AHMED MS.D DEY SC, PF
3	WP(C)/2423/2023 B/O	PRIYA PAL BHIKKU Versus THE ASSAM INFORMATION COMMISSION AND 2 ORS	MR K R BAROOAH	GA, ASSAM
4	WP(C)/4168/2024 FIXED	ASSI DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MS D D ROY MS M GAZLOO	GA, ASSAM
5	WP(C)/4207/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
6	WITH WP(C)/4208/2024	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
7	Arb.P./10/2021 PART-HEARD, FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. R K D CHOUDHURY MR H GUPTA MR. J P MORE DY.S.G.I. SC, RAILWAY
8	WITH Arb.P./42/2024	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
9	WITH Arb.P./43/2024	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.

10	WITH Arb.P./44/2024	M/S GR (JV) Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
11	WP(C)/7496/2018 FIXED	M/S. MAUD TEA AND SEED COMPANY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. R BORPUJARI MR. S S ROY (R-5) MR. N GOSWAMI (R-2,3 & 4) SC, REVENUE
12	WP(C)/556/2022 FIXED	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
13	WITH WP(C)/3065/2022	ZULFIQUAR ALI Versus THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.
14	WITH WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
15	WITH WP(C)/3402/2022	M/S GTPL V AND S CABLE PVT LTD Versus UNION OF INDIA AND ANR	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
16	WITH WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST
17	WITH WP(C)/5236/2022	SAMUJJAL PHUKAN Versus THE UNION OF INDIA AND 2 ORS	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
18	WITH WP(C)/5672/2022	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
19	WITH WP(C)/6166/2022	M/S TECHNOCOM Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
20	WITH WP(C)/1580/2023	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST MR H GUPTA DY.S.G.I.
21	WITH WP(C)/1847/2023	NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
HEARING				
22	WP(C)/2393/2012 PART-HEARD, WITH WA/211/2013 (D/O), WP(C)/2346/2008 (D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE

23	WP(C)/7214/2017 PART-HEARD, FIXED	M/S. PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS
24	WP(C)/5344/2013 CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR R DHAR, SC, TRIABALS AFFAIRS (P) MR.A M KHAN MR.P A AHMED MR. C. SARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT FOR CAVEATOR
25	WP(C)/878/2015 FIXED	KALYAN RAJKHOWA Versus THE STATE OF ASSAM AND 2 ORS	MR.C BARUAH MR.D BARUAH MR.B BARUAH	MR.K AGARWAL GA, ASSAM(R1-3) MR.A K GUPTA MR.A K GUPTA
26	WITH WP(C)/198/2015	BHORAT GOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR.C BARUAH MR.D BARUAH MR.T BARUAH MR.B BARUAH MR.D R DUTTA	MR.K AGARWAL GA, ASSAM MR.A K GUPTA
27	Review.Pet./83/2023 WITH ARB.P/4/2014 (D/O)	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	
28	WP(C)/4987/2024 FIXED	BIPLAB GOHAIN Versus STATE BANK OF INDIA AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR. S Ali(R-1,2) MR K DAS(R-1,2) SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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25)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024

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27)	MRS. M A OZAH	09-12-2024	To	13-12-2024
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30)	MS R SAHA	09-12-2024	To	11-12-2024
31)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
32)	MRS. A GAYAN	09-12-2024	To	13-12-2024



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[For Tuesday,10th December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3576/2024	RUPAM CHARENGIA AND ANR. Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
2	Bail Appln./3627/2024 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B KOUSHIK	PP, ASSAM
3	Bail Appln./3740/2024	GANESH DAS Versus THE STATE OF ASSAM	MR. U K DAS H THAKURIYA	PP, ASSAM
4	Bail Appln./3766/2024	DEBABRATA NAG Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./3767/2024	RAMESHA BEGUM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
6	Bail Appln./3774/2024	UTTAMJIT NATH Versus THE STATE OF ASSAM	MR P NEOG MS. K SHARMA	PP, ASSAM
7	Bail Appln./3778/2024	SRI PRADWM MUCHAHARY @ BOGA BOSS Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
MOTION				
8	AB/2797/2024 FIXED	MOJMUN NEHAR TAPADAR Versus THE STATE OF ASSAM,	MR. A H M R CHOUDHURY	PP, ASSAM
9	AB/3100/2024 FIXED	RAHUL KUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
10	WITH AB/3097/2024	RAJKUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM

11	AB/3156/2024 FIXED	DIBAKAR BARMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
12	AB/3181/2024	SAIFUDDIN AHMED @ SAIFU ALI AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
13	AB/3183/2024 FIXED	ANJAN KUMAR SARMA Versus THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
14	AB/3239/2024	ROMEN ROHIDAS Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE	PP, ASSAM
15	AB/3240/2024	PANADDI SHEIKH @ PANUDDI SK AND 2 ORS Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM
16	AB/3242/2024	RAZIP ALI Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
17	AB/3243/2024	CHANDAN BARMAN Versus THE STATE OF ASSAM	MR. R J SARMA	PP, ASSAM
18	AB/3244/2024	DURLAV DEKA Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
19	AB/3245/2024	CHANDAN SARKAR Versus THE STATE OF ASSAM	MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
20	AB/3246/2024	KUDDUS ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
21	AB/3247/2024	RAJIB GOGOI AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	AB/3248/2024	KALIA ALI @ GADUL @ NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. Z H AHMED MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
23	AB/3250/2024	RAM BHUSAN NUNIA Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	PP, ASSAM

BAIL HEARING (BA)

24	Bail Appln./3528/2024 FIXED	MD ANOWAR KHAN Versus THE STATE OF ASSAM	MR H SARMA MR. U K GOSWAMI	PP, ASSAM
25	Bail Appln./3579/2024 FIXED	MOFIJUL HAQUE AND 3 ORS Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM

BAIL HEARING

26	AB/351/2024 FIXED	MILAN HAZARIKA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR. P DOWARA	PP, ASSAM
27	AB/1349/2024 FIXED	MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. J AHMED MR. A CHAUDHURY MR. P K DAS MR. D BORA MS A HUSSAIN MR. N MAHAJAN R BEGUM H G DAISY	PP, ASSAM

28	AB/1508/2024 FIXED	RAJDEEP DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N BARMAN MR N MILI	PP, ASSAM
29	AB/2263/2024 FIXED	ROBINS K THOMAS Versus THE STATE OF ASSAM	MR. B K JAIN MR. S BANIK	PP, ASSAM
30	AB/2282/2024 WITH OFFICE NOTE, FIXED	JURAN ALI AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	MR. P A AHMED (INFORMANT) PP, ASSAM
31	AB/2603/2024 FIXED	SHAQUIL MAHMOOD RAJA Versus THE STATE OF ASSAM	MR A K DAS MR A.SARKAR	PP, ASSAM
32	AB/2649/2024 FIXED	ALA UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
33	AB/2733/2024 FIXED	UKIL ALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
34	AB/2768/2024	PULEN BARMAN AND ANR Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
35	AB/2775/2024	BIJU RAY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	AB/2840/2024	AMBIYA KHATUN Versus THE STATE OF ASSAM	MR. P A AHMED MR B ISLAM	PP, ASSAM
	WITH			
37	AB/2667/2024	ABDUL MOTALEB @ ABDUL MATALEB Versus THE STATE OF ASSAM	MR. P A AHMED MRS. R BARKATAKY	PP, ASSAM
38	AB/2849/2024	JINTU GOGOI AND ANR Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
39	AB/2866/2024	JALAL ALI Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
40	AB/2917/2024 FIXED	SHIVAM KUMAR Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MR. D RABHA MS N BARUAH	PP, ASSAM
41	AB/2967/2024 FIXED	RAFIKUL ALI @ ROFIK ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
42	AB/2968/2024 FIXED	SRI PANKAJ DUTTA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
43	AB/2980/2024	RAHMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
44	AB/3093/2024 FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
45	AB/3124/2024 FIXED	JITEN DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM

46	AB/3146/2024 FIXED	NANDAN DAS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
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ORDERS

47	I.A.(CrI.)/1063/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./226/2022 WITH CrI.A./226/2022	THE STATE OF ASSAM Versus A BABA PEESHAK SINGHA AND 8 ORS A. BABA PEESHAK SINGHA AND 8 ORS Versus THE STATE OF ASSAM	DIPANKAR NATH MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. K A MAZUMDER (r-2) MR A HAI (r-2) PP, ASSAM
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48	CrI.A./269/2022	A. KAMAL KANTA SARMA Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER	PP, ASSAM
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HEARING

49	CrI.Pet./455/2022 WITH CLR 1 FILE, FIXED	HITESH DEKA @ MUSHAHARI Versus SMT. JINU DEKA	MR. Y S MANNAN MR N J DUTTA MS N DEKARAJA	MR M AHMED MR A. ALI N. CHOUDHURY
50	CrI.Pet./925/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED WITH I.A.(CrI.)/825/2024 in CrI.Pet./925/2022	RAJIB SARMA Versus THE STATE OF ASSAM AND ANR. RAJIB SARMA Versus THE STATE OF ASSAM AND ANR	MR S C PANDIT MD S ULLAH MR N K KAKATI MR S C PANDIT MD S ULLAH	MS. D SAIKIA, AMICUS CURIAE (R-2) PP, ASSAM PP, ASSAM
51	CrI.A./25/2023 <u>1 Y 11 M 3 D</u> :WITH LCR 4 FILES, FIXED	JAGADISH BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN G UDDIN MR. T HUSSAIN MR. T HUSSAIN MS N DEKARAJA MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	MR. K P PATHAK(AMICUS CURIAE) PP, ASSAM
52	CrI.Pet./615/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	KULENDRA KUMAR NATH AND ANR Versus TANDRALI NAYAK	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR S K AGARWAL

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
6)	MR S SARMA	22-11-2024	To	15-02-2025
7)	MR J DAS	28-11-2024	To	31-12-2024
8)	MS. D SAIKIA	04-12-2024	To	10-01-2025
9)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
10)	MR. T N DAS	01-12-2024	To	12-12-2024
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14)	MS. P DAS	05-12-2024	To	20-12-2024
15)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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17)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
18)	MR B K SARMA	05-12-2024	To	13-12-2024
19)	MR. S SINHA	05-12-2024	To	20-12-2024
20)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
21)	MR G JALAN	09-12-2024	To	10-12-2024
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24)	MS B CHOUDHURY	10-12-2024	To	10-12-2024
25)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
26)	MR. M SHARMA	09-12-2024	To	13-12-2024
27)	MRS. M A OZAH	09-12-2024	To	13-12-2024
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32)	MRS. A GAYAN	09-12-2024	To	13-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3457/2022 B/O	SK SAHIDUR RAHMAN @ SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR F Z MAZUMDER MR. M H SAIKIA R ALI	GA, ASSAM
2	WP(C)/1518/2023 B/O	MARJINA BEGUM @ MARJINA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, P AND R.D. GA, ASSAM
3	WP(C)/2615/2023 B/O	DIPAK CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. D K DAS MR P P MEDHI MR. S A CHOUDHURY	GA, ASSAM MR. A DEKA (r-4) MR. R SALOI (r-4) MR. S BORTHAKUR (r-4) MR S NANDI (r-4)
4	WP(C)/3073/2023 B/O	YASHODA DEVI Versus THE STATE OF ASSAM AND 5 ORS	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, AG MRS. S. BARUAH, (R-1, 3 & 4) SC, FINANCE
5	WP(C)/3520/2023 FIXED	SUSHILA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM
6	WP(C)/4339/2023 B/O	SABITA BHARALI Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL
7	WITH WP(C)/4317/2023	DIPAK BORTHAKUR Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	MS. K PHUKAN (R-4 & 5) SC, APDCL SC, AEGCL
8	WP(C)/4604/2023 B/O	HIRANYA KUMAR DAS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL
9	WP(C)/5958/2023 B/O	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA B.L. SARMA MR. M H ALI S M MUNIR	SC, P AND R.D. GA, ASSAM

10	WP(C)/6935/2023 B/O	PAPIYA GHOSH GUHA Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK	MR. K GOGOI (r-1) DY.S.G.I. SC, FINANCE DEPTT.
11	WP(C)/1848/2024 B/O	BYASH JYOTI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	GA, ASSAM SC, APSC
12	WP(C)/3213/2024 B/O	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
ORDERS				
13	WP(C)/7604/2023 B/O	PRITOM JYOTI SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM
14	I.A.(Civil)/2502/2024 FIXED in WP(C)/1870/2023 WITH WP(C)/1870/2023	BADAL CH. BANIK Versus THE STATE OF ASSAM AND 25 ORS	MR H BARUAH MR H BARUAH MR P P PHUKAN	MS G BORA GA, ASSAM
		MANOJ DEVNATH AND 19 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS	GA, ASSAM MR H BARUAH MR P P PHUKAN SC, REVENUE
15	WP(C)/3456/2024 B/O	REHANA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR S DAS MRS. S D CHOUDHURY MS. J GHOSH	GA, ASSAM
HEARING				
16	WP(C)/2850/2017	CONSTABLE SUMAN SINGHA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHAKRABORTY MR.B K DAS MS.P SARMAH MS.P HAZARIKA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
17	WP(C)/4062/2017	KAUSHIK KANTI CHOUDHURY and 23 ORS. Versus THE UNION OF INDIA and 6 ORS.	MR.S KALITA MR.S DAS MR.C BAISHYA MR.H KALITA MS.M A SAIKIA MR.A C KALITA	MR.S N SARMA(Sr.Adv.)(R-2-6) MR.A SARMA(R- 2-6) MR.M HUSSAIN(R- 2-6) ASSTT.S.G.I. SC, O I L MR.A JAHID(R- 2-6)
18	WP(C)/4727/2017	DILIP KUMAR DEV Versus THE STATE OF ASSAM and ANR.	MR.S K GHOSH MS.F AHMED	GA, ASSAM SC, AG MR. A CHETRI, SC, PENSION DEPTT. (R-1) SC, PENSION DEPARTMENT
19	WP(C)/6268/2017	RAMESH KUMAR Versus THE UNION OF INDIA and 2 ORS.	MR. R L YADAV MS. K YADAV MR. A KABRA MS. R R BARUAH MS P AGARWAL	C.G.C. MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) MR. H GUPTA (R1-R3) ASSTT.S.G.I.
20	WP(C)/5642/2020 WITH LCR	JUGESH GOGOI Versus THE UNION OF INDIA AND 7 ORS	MR. S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	MR S N SARMA SENIOR ADVOCATE (R-2 TO 8) MR. K KALITA (R-2 TO 8) MS. S GHOSH (R-2 TO 8) MR G K DEKA (R-2 TO 8) SC, I O C
21	WP(C)/4004/2021	GITUMONI BORTHAKUR AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR S DUTTA MR. S DUTTA SC, A G V B

22	WP(C)/5154/2022 FIXED	SANJIB MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	GA, ASSAM MR. S P CHOUDHURY(R-4,7) MR B DAS (R-4,7) MS B DEVI(R-4,7) MR. S. J. SARKAR(R-4,7) SC, U D D SC, FINANCE
23	WP(C)/554/2023 B/O	HAREN DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA	GA, ASSAM, MR.S.S.ROY (R-1) MR H K DAS, SC, GHC (R-2,3) SC, GHC
24	WP(C)/1349/2023 B/O	ANJAN KUMAR DAS Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS (K)	MR A SHARMA	MR S NATH SC, LIC
25	WP(C)/1350/2023	DHRUBAJYOTI DEB Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION (BA)

1	Bail Appln./3763/2024	TAJU CHARAN BAILUNG Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
2	Bail Appln./3769/2024	KRISHNA MAHAPATRA MALI Versus THE UNION OF INDIA	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	SC, NCB
3	Bail Appln./3776/2024	JITEN BISWAS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM

TOP OF THE LIST

4	RSA/9/2009 (HEARING), WITH LCR, FIXED	NANEE BARUAH Versus ON THE DEATH OF DEENA NATH BARUAH, HIS LEGAL HEIRS and ORS	MR.B C DAS MR. D MOZUMDER MS.M CHOUDHURY MR. P HAZARIKA MR.A GOGOI MR. S BISWAS	MR.B D KONWAR MR.S R GOGOI MR.R KALITA
5	RSA/231/2010 (HEARING), WITH LCR, FIXED	GOPESH CH. NAMASUDRA, Versus RASENDRA NAMASUDRA and ORS,	MR.B C DAS MISS.S ROY MR.U DUTTA	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.R A CHOUDHURY MR.D DEY

FOR HEARING U/O XLI RULE II C.P.C.

6	RSA/230/2024 FIXED	SUBHALAKHI BONDED WAREHOUSE PVT LTD Versus RAFIQ AHMED	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
	WITH I.A.(Civil)/3774/2024 in RSA/230/2024	SUBHALAKHI BONDED WAREHOUSE PVT LTD Versus RAFIQ AHMED	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	

HEARING

7	RFA/27/2013 WITH LCR	JOY PRAKASH BERIA Versus THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	SC, PWD ROAD MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH, SC PWD MR.S DUTTA
8	RSA/260/2013 WITH LCR, B/O	BABLA SINHA AND 3 ORS. Versus ON THE DEATH OF RANJIT NAG CHOUDHARY HIS LEGAL AND SUCCESSORS and 3 ORS.	MR. R K BHUYAN MR. R K BHUYAN MR. P K DEKA MR K SAIKIA MR A ZAMAN MR A ZAMAN MR. R RABHA MR. R RABHA MS. R DUTTA	MR.A B CHOUDHURY MR G N SAHEWALLA (R- 3,4) MR. M H RAJBARBHUIYAN (R-3,4) MR.M A CHOUDHURY MR.M K SHARMA MR M SAHEWALLA (R-3,4) MS. S. TODI (R-3,4)
9	Arb.A./2/2014 WITH LCR	THE UNION OF INDIA Versus M/S KOOLTECH SYSTEMASSAM	C.G.C. MR.T ISLAM	MR.K N CHOUDHURY MR.M MAHANTA MRS. A GAYAN MR.A DHAR
10	RSA/240/2014 WITH LCR, B/O	PADMESWAR BARUAH and 5 ORS. Versus NANDA RAM GOGOI	MR.M B U AHMED MR.B BARUAH	MR.D C K HAZARIKA MR. B K DAS MS.J KALITA MR H P GUWALA MS.P DEVI
11	RSA/112/2015 WITH LCR, FIXED	MD KARIM UDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)
	WITH I.A.(Civil)/1899/2022 in RSA/112/2015	MUSSTT. SABEYA AHMED AND 2 ORS Versus MD KARIM UDDIN CHOUDHURY	MR. N H BARBHUIYA MS N J BEGUM	MR. S D PURKAYASTHA MR P K DEBROY MR. P SEN
12	WITH RSA/229/2015	MD KARIMUDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEER-1 - 4 MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAIN(R-1 - 4) MR.N H BARBHUIYA(R-1 - 4)
13	RSA/63/2016 WITH LCR, FIXED	MD TAYAB ALI and 4 ORS Versus ON THE DEATH OF NAIMUDDIN HIS LEGAL HEIRS SRI BABUR ALI and 46 ORS	MR.S NATH MS. R CHOUDHURY MR. S DEKA MS.A TALUKDAR MS F N ZAMAN MR.D TUMUNG MS. B. HAZARIKA	MR G P BHOWMIK MS.M KALITA MS M KALITA MS.P CHETIA
14	RSA/135/2016 WITH LCR, B/O	MD NIZAM UDDIN @ RAJAM UDDIN Versus WASIR ALI and 4 ORS	MR. B BANERJEE MR. J LASKAR	MR M J QUADIR (R2) MR. K MIRA (R2)
15	Intest.Cas./10/2017 CAVT. NO. 1073/2017 WITH LCR, B/O	SRI SURAJIT DUTTA CHOUDHURY Versus SRI VICTOR PALIT and ANR	MR.D MOZUMDER MR. S BISWAS	MR. S BANIK (R-2) MS.T ROY MS.M ROY A N HUSSAIN (R-1) MS F BEGUM (R-1) FOR CAVEATOR
16	RSA/237/2017 WITH LCR, FIXED	SRI BISWAJIT DUTTA Versus ON THE DEATH OF SRI LENGRU RAJGORH HIS LEGAL HEIR SRI RAJ RAJGORH(SON) and ORS	MR. D MAZUMDAR MS.J KAKOTI MR. S BISWAS	MR.A K BORA(R- 2-4) MR.G C PHUKAN(R- 2-4) MR. U DAS (R2-R4)

17	RFA/8/2021 WITH LCR	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS	MRS R DEKA MR D BHATTACHARYA MR H K SARMA MR B DAS	MR. I H BARBHUIYA MS R RAJKHOWA
	WITH I.A.(Civil)/1234/2021 in RFA/8/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS	MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR B DAS MR. L K BORAH MR. A GAUTAM	FOR CAVEATOR
	WITH I.A.(Civil)/1011/2022 in RFA/8/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS.	SC, APDCL MR. B D DEKA	
18	MACApp./332/2021 WITH LCR, FIXED	HDFC ERGO GENERAL INSURANCE CO. LTD Versus HITESH DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. N ALAM MR M H AHMED MR. S ISLAM
	WITH MACApp./285/2020	GUNAJIT NATH Versus HITESH DAS AND 5 ORS.	MR. S U AHMED MR. S ISLAM MR A HAWARI	MR M H AHMED (r-1 to 4) MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6)
20	Mat.App./31/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. C BORUAH MR. DITUL DAS MR. R BORO	MR B SHARMA MS. M JAIN (LEGAL AID COUNSEL)
21	Review.Pet./149/2022 in MFA/15/2011 (D/O), WITH LCR, FIXED	M/S NORTH EAST IODISED SALT (P) LTD. Versus UNION OF INDIA.	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE
22	CRP(IO)/237/2023 FIXED	JAHARUL HAQUE @ JAHARUL ISLAM Versus FAZAR ALI	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR M RANA
	WITH I.A.(Civil)/570/2023 in CRP(IO)/237/2023	FAZAR ALI Versus JAHURUL HAQUE @ JAHURUL ISLAM	MR M RANA	MR. M U MAHMUD

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Rev.P./240/2009 WITH LCR 4 FILES, FIXED	MD. HASEN ALI Versus THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM
2	Crl.Rev.P./333/2009 WITH LCR 4 FILES AND P.B., FIXED	BHARAT CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR K P PATHAK(Amicus curiae) MS.B HAZARIKA MR.A RAHMAN MS.N AHMED MR.H THAKURIA	PP, ASSAM
QUASHMENT				
3	Crl.Pet./928/2017 PART-HEARD, FIXED	MOUTUSHI DEY Versus THE STATE OF ASSAM and ANR	MS.B MAHANTA MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	DR. N DEKA MR N AHMED PP, ASSAM MS. R BORUAH
4	Crl.Pet./485/2014 CRL.PET. 428/2014(D/O), FIXED	MD. NUR HUSSAIN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.D DAS MS.S CHOUDHURY	MSB DEVI MS.A RANA MR.P CHOUDHURY MRS BORGHAIN SC, CBI
	WITH I.A.(Crl.)/535/2016 in Crl.Pet./485/2014	CENTRAL BUREAU OF INVESTIGATION CBI Versus MD. NUR HUSSAIN	MSB DEVI MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN	MR.Z KAMAR MR.S CHOUDHURY MR.D DAS SC, CBI
5	Crl.Pet./68/2016 WITH LCR 2 FILES, FIXED	SRI JITUL DOWERAH Versus THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.K BARUAH MS.M KECHII MR.P BORDOLOI	PP, ASSAM

HEARING

6	Crl.Rev.P./101/2009 WITH LCR 5 FILES, FIXED	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
	WITH			
7	Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
	WITH			
8	Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
	WITH			
9	Crl.Rev.P./89/2012 WITH LCR 4 FILES, FIXED	MD. UMAR ALI and 8 ORS. Versus STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
	WITH			
10	Crl.Rev.P./305/2012 WITH LCR 4 FILES, FIXED	BULBUL KALITA @ KHITIS KALITA Versus THE STATE OF ASSAM	MR. M A SHEIKH MR.K U AHMED MR.M HOSSAIN	PP, ASSAM
	WITH			
11	Crl.A./116/2014 WITH OFFICE NOTE, LCR 15 FILES(2 BUNDLES), OFFICE NOTE, FIXED	SMTI GITUMONI DAS, Versus THE STATE CENTRAL BUREAU OF INVESTIGATION	MR. S D PURKAYASTHA, AMICUS CURIAE MR. A CHAMUAH MR.P P BORTHAKUR MS.R BORA MR.U CHAMUAH	SC, CBI
	WITH			
12	Crl.A./97/2014	MITALI GOSWAMI KALITA Versus CENTRAL BUREAU OF INVESTIGATION	MR.A M BORA MR A KALITA, AMICUS CURIAE MR.D GOGOI MRK K DAS MS.P BHUYAN MS.C CHOUDHURY	MR.P N CHOUDHURY SC, CBI
	WITH			
13	Crl.A./104/2014	MUKUL KALITA Versus CENTRAL BUREAU OF INVSTIGATION CBI	MR. A DHAR, AMICUS CURIAE MR.D DAS MR.K SARMA MR.A HUSSAIN MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	SC, CBI
	WITH			
14	Crl.A./124/2014	MADAN GOPAL SAHA and 3 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION	MS. B SARMA, AMICUS CURIAE MS.N THAPA MR.B SINHA	SC, CBI
	WITH			
15	Crl.A./166/2014	PRANAB DAS Versus CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR.K DAS MR A AHMED, AMICUS CURIAE MR.B NEOG MR. V A CHOWDHURY MS P DASGUPTA	SC, CBI
	WITH			
16	CRL.A(J)/25/2019 7.Y.3.M.13.D. :WITH LCR 4 FILES, P.B.-1, FIXED	NEHAR DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MS. REETUJA DUTTA, AMICUS CURIAE	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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24)	MS B CHOUDHURY	10-12-2024	To	10-12-2024
25)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
26)	MR. M SHARMA	09-12-2024	To	13-12-2024
27)	MRS. M A OZAH	09-12-2024	To	13-12-2024
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29)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
30)	MS R SAHA	09-12-2024	To	11-12-2024
31)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
32)	MRS. A GAYAN	09-12-2024	To	13-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3770/2024	WAJID HUSSAIN @ MUNNA Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
2	Bail Appln./3779/2024	NANDA RAY Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./306/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOHIRUL ISLAM @ JOHIRUL ESLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
4	Bail Appln./2830/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HASIB Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
5	Bail Appln./2865/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PRABHAKAR SANJAY Versus THE UNION OF INDIA	MR. P DEKA MR. A CHETIA MR R HOQUE	SC, NCB
6	Bail Appln./3177/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BHARGAV GIRI Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
7	Bail Appln./3416/2024 WITH CASE RECORD(SCANNED COPY), FIXED,	RAFIQUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
8	Bail Appln./3500/2024 FIXED	INTAJUL HOQUE @ IMDADUL Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
BAIL HEARING				
9	AB/2573/2024 FIXED	MAJLUM HOQUE Versus THE STATE OF ASSAM	MRS. S ROY MS F N ZAMAN	PP, ASSAM
10	WITH AB/2147/2024	JABBAR ALI AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
11	AB/2812/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAHBUBUR RAHMAN Versus THE STATE OF ASSAM	MR. S ISLAM A R MONDAL	PP, ASSAM

12	AB/2860/2024 FIXED	JITUL BHARGAV @ JITUL BHARGAB SHARMA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
13	AB/2868/2024 FIXED	SUNNY KALITA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
14	AB/2974/2024 FIXED	SONA UDDIN SK Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
15	AB/3035/2024 FIXED	ASADUL HOQUE @ ASADUL ALI Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
16	AB/3036/2024 FIXED	MUJAMAL HUSSAIN @ MUZAMIL HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
17	AB/3120/2024 FIXED	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN MR. N ISLAM R KHA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Pet./290/2024 WITH LCR	ASHISH DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	MR. M BISWAS (R-2) MS. A K CHOPHI (R-2) J SINGPHO (R-2) MR. A GHOSAL (R-2) PP, ASSAM
MOTION				
2	Crl.Rev.P./403/2024 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
3	Crl.Pet./1397/2024 FIXED	BENGIA YANANG Versus THE STATE OF ASSAM AND ANR	MD E AHMED MR. F A HASSAN MR M ISLAM	MR. S C. KEYAL, SC, INCOME TAX DEPTT. PP, ASSAM
4	Crl.Pet./1482/2024 FIXED	KARUNA LASKAR Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
5	Crl.Pet./1498/2024	KHALEK MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
ADMISSION				
6	Crl.Rev.P./285/2022 WITH LCR 1 FILE, FIXED	MD. KUTUB UDDIN BARBHUIYA Versus MUSST RAJNA BEGUM BARBHUIYA AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S D PURKAYASTHA (R-1) MR. K MIRA (R-1) MR. R D GUPTA (R-1) MS. S PHUKAN (R-1) PP, ASSAM
BAIL HEARING				
7	AB/2562/2024 WITH CASE RECORD(SCANNED COPY) WITH	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
8	Crl.Pet./1296/2024	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
9	AB/2927/2024 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM

ORDERS

10	Crl.A./226/2024 WITH OFFICE NOTE, LCR 4 FILES, B/O	DARSING RONGPI Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	I AMIN (R2) MR. O ULLAH (R2) MR N ZAMAN (R2) PP, ASSAM
	WITH I.A.(Crl.)/660/2024 in Crl.A./226/2024	DARSING RONGPI Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	I AMIN (R2) MR. O ULLAH (R2) MR N ZAMAN (R2) PP, ASSAM
HEARING				
11	Crl.A./26/2022 AS FIRST ITEM, WITH LCR 5 FILES, FIXED	DHANANJOY RAY @ DHANO RAY Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. A T SARKAR (r-2) PP, ASSAM
12	Crl.Rev.P./224/2015 WITH LCR 2 FILES, FIXED	M/S DUTTA ELECTRICALS and ANR. Versus ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH Crl.M.C./294/2015 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	WITH I.A.(Crl.)/539/2016 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH I.A.(Crl.)/337/2018 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR Versus M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
13	Crl.A./114/2020 4 Y 11 M 23 D :WITH LCR 5 FILES, P.B.-1, FIXED	JOHIRUL ISLAM @ JAHIRUL ALI Versus STATE OF ASSAM AND ANR	MR. N J DUTTA MR. N AHMED MR F HAQUE MR R A AHMED MR. S K M ALOMGIR MR A ISLAM	MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) M M ZAMAN (R-2) PP, ASSAM
14	Crl.Pet./88/2021 WITH LCR 1 FILE	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
15	Crl.A./126/2021 WITH OFFICE NOTE, LCR 2 FILES, FIXED	KAMAL CH. DAS Versus GHANASHYAM SARMA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. B DEKA MR P DAS MR SARFRAZ NAWAZ, AMICUS CURIAE(R-1) MS. D SAIKIA (R-1) MR P PRAWAR
16	Crl.Rev.P./138/2021 WITH LCR 6 FILES, B/O	SAHARUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM
	WITH I.A.(Crl.)/507/2024 in Crl.Rev.P./138/2021	SAHARUDDIN ALI, Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY	PP, ASSAM
17	Crl.A./323/2022 2 Y 1 M 26 D :WITH OFFICE NOTE, LCR 4 FILES, B/O	GANESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
	WITH I.A.(Crl.)/772/2022 in Crl.A./323/2022	GANESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	MR S GOSWAMI (r-2) PP, ASSAM

18	CrI.A./334/2023 WITH LCR 6 FILES, FIXED	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R-2) PP, ASSAM
	WITH I.A.(CrI.)/845/2023 in CrI.A./334/2023	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R-2) PP, ASSAM
19	CrI.Pet./808/2023 WITH LCR 2 FILES, FIXED	ABHISHEK SUREKA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (r-2) MR. N HASAN (r-2) MR. A HASAN (r-2) MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MR H K SARMA (r-2) MS T J SAHEWALLA (r-2) A ALI (r-2) PP, ASSAM
20	I.A.(CrI.)/190/2024 WITH LCR 8 FILES, FIXED in CrI.A./54/2024 WITH CrI.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR. BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH MS. G BORAH	PP, ASSAM MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R-2) P. NATH(R-2) PP, ASSAM

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15)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
16)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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22)	MR. D KAKOTI	06-12-2024	To	15-12-2024
23)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
24)	MS B CHOUDHURY	10-12-2024	To	10-12-2024

25)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
26)	MR. M SHARMA	09-12-2024	To	13-12-2024
27)	MRS. M A OZAH	09-12-2024	To	13-12-2024
28)	MR. R P SINGH	10-12-2024	To	17-12-2024
29)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
30)	MS R SAHA	09-12-2024	To	11-12-2024
31)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
32)	MRS. A GAYAN	09-12-2024	To	13-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1920/2016 FIXED	DEBANANDA PRASAD Versus THE GOLAGHAT MUNICIPAL BOARD and ANR.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	MR.K SARMA(R-3) MR.D DAS(R-3) MR.R RAHMAN R-3 MS.K M SARMA(R-3)
HEARING				
2	WP(C)/5868/2012 WP(C) 1354/14 (D/O), FIXED	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
3	WP(C)/5801/2014	SRIMATI NILIMA JAIN Versus THE SYNDICATE BANK and 5 ORS	MR.D DAS MR.R SINGHA	MR.A PARVEZR-1to5 MR.D GOGOI(r-1to5) MR.M K DAS(r-1to5)
4	WP(C)/6405/2014	PARVEZ MOHAMMED CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.K BUI	GA, ASSAM MR.S BORAH SC, GMC
5	WP(C)/1064/2016 CAVT. NO.& 218//16	SMTI. MOUCHUMI KALITA Versus THE STATE OF ASSAM AND 13 ORS	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D P BORAH MR. A ROY	MR. Y DOLOI (R- 1-5) MR. S K MEDHI (R-10,11&13) MR. Y S MANNAN MR. A DAS MS. M BORDOLOI(R-8&9,12&14) MR. A DAS(R-8&9,12&14) MR. N SARMAH (R-8&9, 12&14) MR. J DAS (R-10,11&13) MR. J ROY (R-8&9,12&14) MR. S DUTTA(R-10,11&13) MR. S G BHATTACHARJEE(R-10,11&13) SC, PWD (NH) ADDL. AG, ASSAM FOR CAVEATOR

6	WITH WP(C)/5474/2014	SHANTANU BAROOAH and 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	MR.Y DOLOI(R- 1-5) SC, PWD ADDL. AG, ASSAM
7	WITH WP(C)/1093/2016 CAVT. NO. 180/16	SHANTANU BAROOAH and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. M K CHOUDHURY MR. N HOQUE MR K UDDIN MR. A K AZAD MR. A U AHMED	MR. Y DOLOI (R- 1-4 & 6)(R-- -5) MRS. M BORAH FOR CAVEATOR ADDL. AG, ASSAM SC, PWD (ROADS)
	WITH I.A.(Civil)/1982/2016 in WP(C)/1093/2016	SHANTANU BAROOAH and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MR.M K CHOUDHURY MR.N HOQUE MRK UDDIN MR.A K AZAD MR.A U AHMED	MRS.M BORAH SC, PWD (ROADS) FOR CAVEATOR
	WITH I.A.(Civil)/2277/2021 in WP(C)/1093/2016	SHRI SHANTANU BAROOAH Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, PWD
8	WP(C)/1198/2016 FIXED	GYAN SINGH Versus STATE BANK OF INDIA and 5 ORS	MR H K DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
9	WP(C)/3721/2016	BIJIT BARUAH Versus THE UNION OF INDIA and 3 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
10	WP(C)/3876/2016	GS 157726 W RATNESWAR MAJUMDAR and 58 ORS Versus THE UNION OF INDIA and 9 ORS	MR.P MAHANTA MR.P SAIKIA	C.G.C. MRS A GAYAN(R- 1-10) ASSTT.S.G.I.
11	WP(C)/314/2019	HELMINA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, HEALTH AND F W ASSTT.S.G.I.
12	WP(C)/4150/2023 B/O	SUKMOL BORO Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR F Z MAZUMDER	SC, AAU
13	WP(C)/4878/2023 FIXED	SARASWATI HASNU Versus THE STATE OF ASSAM AND 7 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3427/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAMINUR ISLAM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	PP, ASSAM
BAIL HEARING				
2	AB/2819/2024 FIXED	MUIN CHOUDHURY @ MUNNA CHOUDHURY Versus THE STATE OF ASSAM	MR. D BARUAH MD S ALI MS S K GUPTA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./253/2021 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMTI PARBATI KAIRI AND 2 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R-1) MR. N UDDIN MR. M ISLAM
2	MACApp./572/2022 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus SHRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. S K SANGANERIA MR. B J MUKHERJEE	MR. S K JAIN MR. B K JAIN MR. D BARUAH (r-3) MS. P C BARNALI NAIR MS. T. PAIT (r-3)
3	I.A.(Civil)/90/2023 B/O in MACApp./14973/2022	THE ORIENTAL INSURANCE CO. LTD. Versus MAJIBUR RAHMAN AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MS. R D MOZUMDAR (r-5) MR. M ISLAM (r-4) MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	WITH MACApp./14973/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD . Versus MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI	
	WITH I.A.(Civil)/14977/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD . Versus MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI	
4	CRP(IO)/148/2023 B/O	BISWAJIT BARUA AND 2 ORS Versus PRADIP KUMAR PAUL AND 2 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. K R PATGIRI (r-3) MR. B HALDAR (r-5) MS. U HAZARIKA (r-3) MR B DEORI (r-5)
5	Tr.P.(C)/14/2024 B/O	NIBEDITA BAISHYA @ NIBEDITA KALITA Versus DHRUBAJYOTI BAISHYA	MR S K SARKAR MS J BORUAH MS R KALITA	
HEARING				
6	Crl.Rev.P./61/2012 WITH LCR 4 (FOUR) FILES	SRI NABA CHUTIA and 2 ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MR.N K BARUA	PP, ASSAM
7	MACApp./171/2012 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA

	WITH MC/2574/2012 in MACApp./171/2012	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	
8	WITH MACApp./148/2012	UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAİN
9	WITH MACApp./153/2012	UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A J SAIKIA MR.U K DUTTA
10	WITH MACApp./157/2012	UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. K K BHATTA (r-5) MS JONA TALUKDAR (r-5) MS R DEVI (r-5)
11	WITH MACApp./176/2012	NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.D CHAKRABORTY MR.S DUTTA
12	CRP(IO)/311/2017 CAVT. NO. 1245/2017	ARUNA PATOWARY Versus RENUKA DAS and 9 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MRM K ROY	MRS M D CHOWDHURY (R-1,5,2c,2d) MS. L SHARMA MR. B J MUKHERJEE MR N BARUAH (R-1,5,2c,2d) FOR CAVEATOR
13	CRP(IO)/214/2018 WITH LCR, FIXED	LAL MIA AND 6 ORS. Versus RAMJAN ALI	MR. J AHMED MS. H BEGUM MR G BHARADWAJ MR S Z AHMED MS. M AHMED	DR. B U AHMED MR. P K ROYCHOUHDURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN
14	MACApp./76/2019 WITH LCR	MISS RITUPARNA SARMAH AND 2 ORS Versus SRI DHARMESWAR BORA AND 2 ORS	MR. S S BAROOAH	MR SISHIR DUTTA MR. B P SINHA MR. B P SINHA MR. S DUTTA MR D BHUYAN (R-3) MS R GANGAWAT (R-3) MS M N KONYAK (R-3)
15	MACApp./246/2019 WITH LCR, FIXED	BABUL SAIKIA Versus SRI IAINEHLANG DKHAR AND 2 ORS.	MR. P SUNDI	MR. R GOSWAMI MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA MS M BAISHYA
16	MACApp./321/2019 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD., Versus SMTI. MEERA DEVI AND ANR	MRS. B ACHARYA MR. A ACHARYA	MR. B. DUTTA MR. P K BORAH (R2) MRS. R S DEURI (R2) MR. S DEKA MS. J BORO
	WITH I.A.(Civil)/733/2022 in MACApp./321/2019	SMTI. MEERA DEVI Versus NEW INDIA ASSURANCE CO. LTD. AND ANR	MS. J BORO	MRS B ACHARYA MR. A ACHARYA
17	MACApp./670/2019 WITH LCR, B/O	MD. JARIP ALI @ JARIP ALI AHMED @ZASIB ALI Versus MD. AJIMUDDIN AND 2 ORS	MR. R Deka MS. R KHATUN MS D N RABHA	MR. A J SAIKIA (R-3) MR G S BORO (R-3)
18	Crl.Pet./51/2020 WITH LCR 5 FILES (SCANNED COPY)	FAKHAR UDDIN LASKAR Versus ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ED

19	WITH Crl.Rev.P./77/2020	DIRECTORATE OF ENFORCEMENT Versus PRASANTA BORGOHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
20	WITH Crl.Pet./608/2021	NILANJAN DAS Versus THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED
21	MACApp./349/2021 B/O	SRI GAKUL CHANDRA DAS Versus ABDUL BAREK AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MS. M R DEVI (r.1-6) MR A RASHID MS R DEVI
22	WITH MACApp./706/2018 WITH LCR	ANOWARA KHATUN AND 4 ORS Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN MS F INTAZ	MR. K K BHATTA (R1) G UDDIN (R2) MS JONA TALUKDAR (R1) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2)
23	CRP/46/2022 CAVT. NO.04112/022, WITH LCR	SANT LAL MINDA Versus SMTI. DAXA VYAS AND ANR	MR. S P ROY JYOTISH DAS	MR Z MUKIT MR. A SATTAR S CHOUDHURY
24	CRP(IO)/291/2022 WITH LCR, B/O	MAGHI RAM DAS Versus SMTI SWARNALIPI BORA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1)
	WITH I.A.(Civil)/936/2023 in CRP(IO)/291/2022	SMTI SWARNALIPI BORA Versus MAGHI RAM DAS,	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
	WITH I.A.(Civil)/1001/2023 in CRP(IO)/291/2022	SMTI SWARNALIPI BORA, Versus MAGHI RAM DAS,AND 5 ORS.	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
25	MACApp./509/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. Versus RAHIMA KHATUN AND 5 ORS.	MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MS. S. MOCHAHARI	MS. R CHOUDHURY (R-1,2,3) MR. H ALI (R- 1,2,3) MS. C MOZUMDAR(R-1,2,3) MR. S P SHARMA (R-1,2,3) B BARMAN (R-6)
26	WITH MACApp./286/2022	RAHIMA KHATUN AND 2 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MS. R CHOUDHURY MR. H ALI MS. C MOZUMDAR MR. S P SHARMA MS F N ZAMAN	MR. S DUTTA MS. S. MOCHAHARI MR. B J MUKHERJEE MS S DAS (R4) MS R SAHA B BARMAN (R4)

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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19)	MR. S SINHA	05-12-2024	To	20-12-2024
20)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
21)	MR G JALAN	09-12-2024	To	10-12-2024
22)	MR. D KAKOTI	06-12-2024	To	15-12-2024
23)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
24)	MS B CHOUDHURY	10-12-2024	To	10-12-2024
25)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
26)	MR. M SHARMA	09-12-2024	To	13-12-2024
27)	MRS. M A OZAH	09-12-2024	To	13-12-2024
28)	MR. R P SINGH	10-12-2024	To	17-12-2024
29)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
30)	MS R SAHA	09-12-2024	To	11-12-2024
31)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
32)	MRS. A GAYAN	09-12-2024	To	13-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/3844/2024 IN WP(C) 1053/2024 (D/O) in WP(C)/1053/2024	THE STATE OF ASSAM Versus BHUPESH CH DAS	DIPANKAR NATH Sr. GA, ASSAM	
HEARING				
2	WP(C)/1680/2019 FIXED	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
	WITH I.A.(Civil)/2430/2024 in WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	SC, APSC SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
3	WITH WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE
	WITH I.A.(Civil)/2432/2024 in WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	GA, ASSAM SC, APSC SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
6)	MR S SARMA	22-11-2024	To	15-02-2025
7)	MR J DAS	28-11-2024	To	31-12-2024
8)	MS. D SAIKIA	04-12-2024	To	10-01-2025
9)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
10)	MR. T N DAS	01-12-2024	To	12-12-2024
11)	MR. N BARUAH	02-12-2024	To	15-12-2024
12)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
13)	MR. B K DAS	05-12-2024	To	20-12-2024
14)	MS. P DAS	05-12-2024	To	20-12-2024
15)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
16)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
17)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
18)	MR B K SARMA	05-12-2024	To	13-12-2024
19)	MR. S SINHA	05-12-2024	To	20-12-2024
20)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
21)	MR G JALAN	09-12-2024	To	10-12-2024
22)	MR. D KAKOTI	06-12-2024	To	15-12-2024
23)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
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32)	MRS. A GAYAN	09-12-2024	To	13-12-2024